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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 16-MARCH-2026 (MONDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1816/BANG/2025	2014-15	[A] CHANDAN DEVARAJULU HUNDI	
2	ITA 1841/BANG/2025	2017-18	[A] M/S. GILGAL POULTRY FARMS AND FEEDS	
3	ITA 1851/BANG/2025	2011-12	[A] APRAMEYA GRANITES PRIVATE LIMITED (EF)	
4	ITA 1852/BANG/2025	2012-13	[A] APRAMEYA GRANITES PRIVATE LIMITED (EF)	
5	ITA 1853/BANG/2025	2013-14	[A] APRAMEYA GRANITES PRIVATE LIMITED (EF)	
6	ITA 1923/BANG/2025	2011-12	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
7	ITA 1924/BANG/2025	2012-13	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
8	ITA 1925/BANG/2025	2013-14	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
9	ITA 1926/BANG/2025	2014-15	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
10	ITA 1927/BANG/2025	2015-16	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
11	ITA 2371/BANG/2025	2016-17	[A] KRISHNAPPA SATISH KUMAR	
12	ITA 3046/BANG/2025	2017-18	[A] CAPITAL SHIPPING PRIVATE LIMITED	
13	ITA 3062/BANG/2025	2012-13	[A] LOUISE MARY JOSEPHINE DESOUZA	
14	ITA 3068/BANG/2025	2020-21	[A] BABASAHEB SALABANNA HADIMANI (EF)	
15	ITA 3073/BANG/2025	2018-19	[A] HARSHA DEVELOPERS	
16	ITA 3074/BANG/2025	2020	[A] HARSHA DEVELOPERS	
17	ITA 3076/BANG/2025	2023-24	[A] K BHASKAR(HUF)	
18	ITA 3085/BANG/2025	2015-16	[A] GORAVANAHALLI KALEGOWDA PUTTASWAMY	
19	ITA 3086/BANG/2025	2017-18	[A] AMEERUL HAMZA	
20	ITA 3087/BANG/2025	2021-22	[A] AMEERUL HAMZA	
21	ITA 3088/BANG/2025	2021-22	[A] AMEERUL SHEERAZ	
22	ITA 3099/BANG/2025	2015-16	[A] DESHPANDE EDUCATIONAL TRUST	

CAUSE LIST OF A BENCH FOR 16-MARCH-2026 (MONDAY)

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 3100/BANG/2025	2016-17	[A] DESHPANDE EDUCATIONAL TRUST	
24	ITA 3101/BANG/2025	2017-18	[A] DESHPANDE EDUCATIONAL TRUST	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 17-MARCH-2026 (TUESDAY)**

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1922/BANG/2024	2016-17	[A] JAGANNATH ANVEERAPPA DUKANDAR	
2	ITA 1923/BANG/2024	2017-18	[A] JAGANNATH ANVEERAPPA DUKANDAR	
3	ITA 1591/BANG/2025	2014-15	[A] ALEX PUTHENCHIRA JOHNSON	
4	ITA 1750/BANG/2025	2017-18	[A] KONDAPPA LAKSHMINARAYANA REDDY	
5	ITA 1859/BANG/2025	2016-17	[D] CANARA BANK (EF)	
6	ITA 1921/BANG/2025	2017-18	[A] DEEPAK SIDDA REDDY	
7	ITA 1932/BANG/2025	2016-17	[A] EXXONMOBIL SERVICES AND TECHNOLOGY PRIVATE LIMITED	
8	ITA 1934/BANG/2025	2016-17	[D] FASHIONARA ENTERPRISES PVT LTD (EF)	
9	ITA 1942/BANG/2025	2018-19	[A] KRISHNA E CAMPUS PRIVATE LIMITED (EF)	
10	WTA 17/BANG/2025	2014-15	[D] KEMPAREDDY GOVINDARAJ (EF)	
11	WTA 18/BANG/2025	2015-16	[D] KEMPAREDDY GOVINDARAJ (EF)	
12	ITA 3104/BANG/2025	2017-18	[A] G M SOUHARDA PATTINA SAHAKARA NYT (EF)	
13	ITA 3105/BANG/2025	2018-19	[A] G M SOUHARDA PATTINA SAHAKARA NYT (EF)	
14	ITA 3106/BANG/2025	2020-21	[A] G M SOUHARDA PATTINA SAHAKARA NYT	
15	ITA 3113/BANG/2025	2013-14	[A] ALPINE HOUSING DEVELOPMENT CORPORATION LIMITED	
16	ITA 3114/BANG/2025	2018-19	[A] CREATIVE CREDIT CO-OPERATIVE SOCIETY LIMITED	
17	ITA 3115/BANG/2025	2016-17	[A] CREATIVE CREDIT CO-OPERATIVE LIMITED	
18	ITA 3116/BANG/2025	2020-21	[D] HASSAN PARASHWANATH ROOPESH (EF)	
19	ITA 3125/BANG/2025	2017-18	[D] LAKKANNA DURGAPPA (EF)	
20	ITA 3126/BANG/2025	2017-18	[A] BASANT PODDAR	
21	ITA 3129/BANG/2025	2025-26	[A] IIITB INNOVATION CENTRE (EF)	
22	ITA 3130/BANG/2025	2015-16	[A] ATLANTA ELEVATORS INDIA PRIVATE LIMITED (EF)	

CAUSE LIST OF A BENCH FOR 17-MARCH-2026 (TUESDAY)

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 3131/BANG/2025	2023-24	[A] DALAVOI AUDIKESAVALU THEJESHWARI (EF)	
24	ITA 3132/BANG/2025	2015-16	[A] EVERGREEN INFRASTRUCTURES (EF)	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 18-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2568/BANG/2025	2015-16	[A] KANNUR PILLANJINAPPA NAGESH	
2	ITA 3133/BANG/2025	2017-18	[A] D3 ESTATE AND CONSTRUCTIONS (INDIA) PRIVATE LIMITED (EF)	
3	ITA 3138/BANG/2025	2007-08	[A] KESHAV ACHARYA (EF)	
4	ITA 3139/BANG/2025	2008-09	[A] KESHAV ACHARYA (EF)	
5	ITA 3146/BANG/2025	2016-2017	[A] KASIMALI MAHABOOKSAB SAYYED	
6	ITA 3147/BANG/2025	2016-17	[A] KASIMALI MAHABOOKSAB SAYYED	
7	ITA 3148/BANG/2025	2015-16	[A] GAUTHAM SOCIAL CULTURAL AND EDUCATION SOCIETY	
8	ITA 3149/BANG/2025	2018-19	[A] KENNEDY EDUCATION SOCIETY	
9	ITA 3152/BANG/2025	2017-18	[A] ANATHI HANUMEGOWDA	
10	ITA 3161/BANG/2025	2017-18	[A] HENNUR BANASWADI COSMOPOLITAN CLUB (EF)	
11	ITA 3162/BANG/2025	2020-21	[A] DHANARAM PATEL (EF)	
12	ITA 3164/BANG/2025	2021-22	[A] M/S HOSACHIGURU NURSERY (EF)	
13	ITA 7/BANG/2026	2018-19	[A] ACADEMY FOR TECHNICAL & MANAGEMENT EXCELLENCE	
14	ITA 8/BANG/2026	2016-17	[A] CHINNAYELLAPPA CHANDRASHEKAR	
15	ITA 12/BANG/2026	2016-17	[A] ARUNODAY ANDANEPPA BELLAD	
16	ITA 13/BANG/2026	2016-17	[A] ARUNODAY ANDANEPPA BELLAD	
17	ITA 24/BANG/2026	2014-15	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
18	ITA 25/BANG/2026	2015-16	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
19	ITA 26/BANG/2026	2016-17	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
20	ITA 27/BANG/2026	2017-18	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
21	ITA 28/BANG/2026	2018-19	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
22	ITA 35/BANG/2026	2015-16	[A] HAROON RASHEED (EF)	
23	ITA 36/BANG/2026	2022-23	[D] IBM INDIA PRIVATE LIMITED (EF)	
24	ITA 59/BANG/2026	2018-19	[A] CHANNAYYA CHARANTAYYA HIREMATH (EF)	

CAUSE LIST OF A BENCH FOR 18-MARCH-2026 (WEDNESDAY)

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 62/BANG/2026	2023-24	[A] HUMANITARIAN HANDS	
26	ITA 63/BANG/2026	2024-25	[A] FRIENDS OF SICK ASSOCIATION	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 16-MARCH-2026 (MONDAY)****7****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2515/BANG/2024	2015-16	[A] RAMAMURTHY MUDIYANUR SITARAMAAVADHANY (EF)	
2	ITA 2516/BANG/2024	2016-17	[A] RAMAMURTHY MUDIYANUR SITARAMAAVADHANY (EF)	
3	ITA 1109/BANG/2025	2020-21	[A] SIDDAPURA TALUKA AGRICULTURAL PRODUCES CO-OP MARKETING SOCIETY LIMITED	
4	ITA 1201/BANG/2025	2013-14	[A] MARINANJAPPA SHIVANANDA	
5	ITA 1202/BANG/2025	2014-15	[A] MARINANJAPPA SHIVANANDA	
6	ITA 1203/BANG/2025	2015-16	[A] MARINANJAPPA SHIVANANDA	
7	ITA 1204/BANG/2025	2016-17	[A] MARINANJAPPA SHIVANANDA	
8	ITA 1205/BANG/2025	2017-18	[A] MARINANJAPPA SHIVANANDA	
9	ITA 1206/BANG/2025	2018-19	[A] MARINANJAPPA SHIVANANDA	
10	ITA 1207/BANG/2025	2019-20	[A] MARINANJAPPA SHIVANANDA	
11	ITA 1364/BANG/2025	2017-18	[D] MARINANJAPPA SHIVANANDA (EF)	
12	ITA 1699/BANG/2025	2016-17	[A] TIPTUR RUDRAMURTHY MANJUNATHA	
13	ITA 1713/BANG/2025	2023-24	[A] THE BIBLE SOCIETY OF INDIA EMPLOYEES PROVIDENT FUND	
14	ITA 1722/BANG/2025	2016-17	[A] PRATHAMIKA KRUSHI PATTINA SAHAKAR SANGHA NIYAMIT SAVANAHALLI (EF)	
15	ITA 1774/BANG/2025	2018-19	[A] NANJUNDAREDDY GOPALA REDDY (EF)	
16	ITA 1823/BANG/2025	2018-19	[A] MICHAEL RANI	
17	ITA 2146/BANG/2025	2018-19	[A] RASHTROTTHANA SAHITYA AND MUDRANA TRUST	
18	ITA 2147/BANG/2025	2022-23	[A] RASHTROTTHANA SAHITYA AND MUDRANA TRUST	
19	ITA 2196/BANG/2025	2016-17	[A] REGAL DEVELOPERS & ASSOCIATES	
20	ITA 2199/BANG/2025	2010-11	[A] SMT. SARASAMMA	
21	ITA 2202/BANG/2025	2018-19	[A] NOOR AHMED	
22	ITA 2203/BANG/2025	2020-21	[A] THIMLAPURA GIRIYAPPA RENUKAIHAH	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 17-MARCH-2026 (TUESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 536/BANG/2024	2016-17	[D] SOCIETY OF FRIARS MINOR (KARNATAKA) (E-FILING)	
2	ITA 2144/MUM/2024	2014-15	[D] METAHELIX LIFE SCIENCES LIMITED (EF)	
3	CO 127/MUM/2024	2014-15	[A] RALLIS INDIA LTD (SUCCESSOR IN INTEREST OF METAHELIX LIFE SCIENCES LIMITED)	
4	ITA 156/BANG/2025	2011-2012	[A] VIVEK RAJENDRA BIKARNAKATTE (EF)	
5	ITA 157/BANG/2025	2012-2013	[A] VIVEK RAJENDRA BIKARNAKATTE (EF)	
6	ITA 158/BANG/2025	2013-2014	[A] VIVEK RAJENDRA BIKARNAKATTE (EF)	
7	ITA 2014/BANG/2025	2015-16	[A] VIVEK BIKARNAKATTE (EF)	
8	ITA 2015/BANG/2025	2016-17	[A] VIVEK BIKARNAKATTE (EF)	
9	ITA 2044/BANG/2025	2014-15	[A] VIVEK RAJENDRA BIKARNAKATTE	
10	ITA 2045/BANG/2025	2017-18	[A] VIVEK RAJENDRA BIKARNAKATTE	
11	ITA 1324/BANG/2025	2015-16	[A] SHIVALINGAIAH GANGADHAR (EF)	
12	ITA 1325/BANG/2025	2015-16	[A] SHIVALINGAIAH GANGADHAR (EF)	
13	ITA 1461/BANG/2025	2017-18	[A] SHARANABASAPPA	
14	ITA 1570/BANG/2025	2014-15	[A] VINAYA KUMAR (EF)	
15	ITA 1571/BANG/2025	2016-17	[A] VINAYA KUMAR (EF)	
16	ITA 1710/BANG/2025	2019-2020	[A] SATHYANARAYANA GUPTA BADRIVISHAL	
17	ITA 1714/BANG/2025	2017-18	[A] SHARANABASAPPA	
18	ITA 1731/BANG/2025	2013-14	[A] MANJUNATHA	
19	ITA 1737/BANG/2025	2018-19	[A] THOMAS RONALD PRAKASH PINTO (EF)	
20	ITA 1397/BANG/2025	2013-14	[A] SULTHAN GOLD PVT. LTD.	
21	ITA 1398/BANG/2025	2014-15	[A] SULTHAN GOLD PVT. LTD.	
22	ITA 1399/BANG/2025	2015-16	[A] SULTHAN GOLD PRIVATE LIMITED	
23	ITA 1400/BANG/2025	2016-17	[A] SULTHAN GOLD PVT. LTD	
24	ITA 1401/BANG/2025	2017-18	[A] SULTHAN GOLD PVT. LTD	
25	ITA 1402/BANG/2025	2018-19	[A] SULTHAN GOLD PVT. LTD	
26	ITA 1403/BANG/2025	2019-20	[A] SULTHAN GOLD PVT. LTD	
27	ITA 1425/BANG/2025	2013-14	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
28	ITA 1426/BANG/2025	2014-15	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
29	ITA 1427/BANG/2025	2015-16	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
30	ITA 1428/BANG/2025	2016-17	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
31	ITA 1429/BANG/2025	2017-18	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
32	ITA 1430/BANG/2025	2018-19	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
33	ITA 1431/BANG/2025	2019-20	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
34	ITA 1432/BANG/2025	2015-16	[A] SULTAN RETAIL LLP	

CAUSE LIST OF B BENCH FOR 17-MARCH-2026 (TUESDAY)

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
35	ITA 1433/BANG/2025	2016-17	[A] SULTHAN RETAIL LLP	
36	ITA 1434/BANG/2025	2017-18	[A] SULTHAN RETAIL LLP	
37	ITA 1435/BANG/2025	2020-21	[A] SULTHAN RETAIL LLP	
38	ITA 1447/BANG/2025	2013-14	[A] SULTHAN GOLD INTERNATIONAL	
39	ITA 1448/BANG/2025	2014-15	[A] SULTHAN GOLD INTERNATIONAL	
40	ITA 1449/BANG/2025	2015-16	[A] SULTHAN GOLD INTERNATIONAL	
41	ITA 1450/BANG/2025	2016-17	[A] SULTHAN GOLD INTERNATIONAL	
42	ITA 1451/BANG/2025	2017-18	[A] SULTHAN GOLD INTERNATIONAL	
43	ITA 1452/BANG/2025	2018-19	[A] SULTHAN GOLD INTERNATIONAL	
44	ITA 1453/BANG/2025	2019-2020	[A] SULTHAN GOLD INTERNATIONAL	
45	ITA 1454/BANG/2025	2020-21	[A] SULTHAN GOLD INTERNATIONAL	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 18-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 426/BANG/2025	2025-26	[A] THE JEWELLERS ASSOCIATION	
2	ITA 437/BANG/2025	2025-26	[A] SHAKTIVEDA WELLNESS MISSION	
3	ITA 438/BANG/2025	2025-26	[A] SHAKTIVEDA WELLNESS MISSION	
4	ITA 655/BANG/2025	2012-13	[A] K NARAYAN RAJU	
5	ITA 656/BANG/2025	2013-14	[A] K NARAYAN RAJU	
6	ITA 657/BANG/2025	2014-15	[A] K NARAYAN RAJU	
7	ITA 658/BANG/2025	2016-17	[A] K NARAYAN RAJU	
8	ITA 659/BANG/2025	2017-18	[A] K NARAYAN RAJU	
9	ITA 660/BANG/2025	2018-19	[A] K NARAYAN RAJU	
10	ITA 1935/BANG/2025	2016-17	[A] VIVEKANANADA YOGA ANUSANDHANA SAMSTHANA	
11	ITA 1936/BANG/2025	2021-22	[A] NAVI GENERAL INSURANCE LIMITED (EF+PF)	
12	ITA 1945/BANG/2025	2018-19	[A] SRI MARUTHI EDUCATION SOCIETY	
13	ITA 1992/BANG/2025	2020-21	[A] SRI AADARSHA EDUCATION SOCIETY	
14	ITA 1993/BANG/2025	2021-22	[A] SRI AADARSHA EDUCATION SOCIETY	
15	ITA 2204/BANG/2025	2020-21	[A] SIDDIQ HUSSAIN DELVI	
16	ITA 2205/BANG/2025	2016-17	[A] VARADAPPA NAGARAJ	
17	ITA 2206/BANG/2025	NA	[A] SHRI GURUSHANTHI DHAMA CHARITABLE TRUST	
18	ITA 2207/BANG/2025	NA	[A] SHRI GURUSHANTHI DHAMA CHARITABLE TRUST	
19	ITA 2211/BANG/2025	2023-24	[A] UNIMECH AEROSPACE AND MANUFACTURING LIMITED	
20	ITA 2212/BANG/2025	2015-16	[D] MADDILA RAMAKRISHNA	
21	ITA 2213/BANG/2025	2015-16	[A] SIDDAIAH KRISHNAIAH	
22	ITA 2215/BANG/2025	2024-25	[A] VISWANATHAN RAMAKRISHNAN	
23	ITA 2232/BANG/2025	NA	[A] ROTARY BENGALURU LAKE WORLD CHARITABLE TRUST	
24	ITA 2237/BANG/2025	2020-21	[A] MAHENDRA NAIDU KARNAM	

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13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 2174/BANG/2024	2014-15	[A] IBM INDIA PRIVATE LIMITED	
2	IT(TP)A 894/BANG/2025	2015-16	[A] IBM INDIA PRIVATE LIMITED	
3	IT(TP)A 895/BANG/2025	2017-18	[A] IBM INDIA PRIVATE LIMITED	
4	IT(TP)A 896/BANG/2025	2018-19	[A] IBM INDIA PRIVATE LIMITED	
5	IT(IT)A 346/BANG/2025	2015-16	[A] NIRANJAN THIMMAREDDY PRABHU	
6	IT(IT)A 347/BANG/2025	2018-19	[A] NIRANJAN THIMMAREDDY PRABHU	
7	IT(IT)A 527/BANG/2025	2015-16	[A] SHREESH KRISHNAMURTHY KATTEPUR	
8	IT(IT)A 528/BANG/2025	2015-16	[A] LAKSHMI KATTEPUR	
9	ITA 3059/BANG/2025	2021-22	[A] PUMA SPORTS INDIA PRIVATE LIMITED (EF)	
10	ITA 138/BANG/2026	2022-23	[A] ALE INDIA PRIVATE LIMITED (EF)	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 17-MARCH-2026 (TUESDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 240/BANG/2021	2016-17	[A] ALSTOM TRANSPORT INDIA LIMITED	
2	IT(TP)A 724/BANG/2023	2017-18	[A] M/S. NVIDIA GRAPHICS PRIVATE LIMITED	
3	IT(TP)A 1811/BANG/2024	2020-21	[A] M/S. MICROSOFT INDIA (R&D) PRIVATE LIMITED (ERSTWHILE KNOWN AS NUANCE INDIA PRIVATE LIMITED)	
4	IT(TP)A 2222/BANG/2024	2021-22	[A] POSIFLEX TECHNOLOGY (INDIA) PRIVATE LIMITED	
5	ITA 2227/BANG/2024	2017	[D] INFORMATICA LLC (EF)	
6	IT(TP)A 2366/BANG/2024	2021-22	[A] PURFLUX ENGINE SYSTEMS INDIA PVT. LTD. (FORMERLY KNOW AS SOGEFI ENGINE SYSTEMS INDIA PVT. LTD.)	
7	ITA 2465/BANG/2024	2021-22	[A] AD2PRO GLOBAL CREATIVE SOLUTIONS PRIVATE LIMITED (EF)	
8	IT(TP)A 2564/BANG/2024	2021-22	[A] KENNAMETAL INDIA LIMITED	
9	IT(TP)A 2581/BANG/2024	2021-22	[A] NOATUM LOGISTICS INDIA PRIVATE LIMITED	
10	IT(IT)A 728/BANG/2025	2022-23	[A] BLUE YONDER INC.	
11	IT(TP)A 1219/BANG/2025	2004-05	[A] IBM INDIA PVT LTD	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SPECIAL BENCH FOR 18-MARCH-2026 (WEDNESDAY)

VIRTUALLY AT 2.30 PM

BEFORE JUSTICE (RETD) C.V. BHADANG, HON'BLE PRESIDENT

AND SRI. GEORGE GEORGE K HON'BLE VICE PRESIDENT

AND MS. PADMAVATHY HON'BLE ACCOUNTANT MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1413/BANG/2025	2017-18	[A] M.D. SONS	H.C. KHINCHA & CO.,

INTERVENERS

1	ITA 86/PAN/2024	2017-18	BHIMAJI MAGANLAL PATEL	ACCEPTED
2	CO 3/PAN/2025	2017-18	BHIMAJI MANGANLAL PATEL	ACCEPTED
3	ITA 1938/BANG/2025	2017-18	SRI MALLEDEVARU SHAYA RAJAPPA	ACCEPTED
4	ITA 5430/MUM/2025	2017-18	NEO ITURKAA ENTERPRISES	ACCEPTED
5	ITA 1144/IND/2025	2017-18	ARPIT PATEL	ACCEPTED
6	ITA 1889/Bang/2025	2017-18	SRINIVASAPPA HARISH	ACCEPTED
7	ITA 63/PAN/2024	2017-18	JONES SANTANA VAS	TO BE LISTED BEFORE SPECIAL BENCH

WEBEX ID WILL INTIMATED LATER

Dewi
Assistant Registrar

13-Mar-26

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF PART HEARD MATTERS,

FOR 17-MARCH-2026 (TUESDAY)

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	822	BANG	2025	2016-17	[A] KAMAN SRINIVASA GUPTA SUNIL GUPTA	A	

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1347	BANG	2025	2015-16	[A] UPPINAKUDRU RAJESH KARANTH	B	
2	ITA	1348	BANG	2025	2016-17	[A] UPPINAKUDRU RAJESH KARANTH	B	
3	ITA	1349	BANG	2025	2017-18	[A] UPPINAKUDRU RAJESH KARANTH	B	
4	ITA	1350	BANG	2025	2018-19	[A] UPPINAKUDRU RAJESH KARANTH	B	
5	ITA	1351	BANG	2025	2019-20	[A] UPPINAKUDRU RAJESH KARANTH	B	

Pew
**Assistant Registrar
13-Mar-2026**

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